

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.547/2017 in O.A.No.830/2017

Monday, this the 11th day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Dalvir Singh s/o late Shri Laxman Singh
r/o 2269-70, Shora Kothi
Subzi Mandi, Clock Tower, Delhi – 110 007

..Applicant

(Mr. Harish Kumar Mehra, Advocate)

Versus

1. Shri Madhup Vyas, Secretary
Ministry of Health & Family Welfare
Govt. of NCT of Delhi
A-907, 9th Floor, Delhi Secretariat
I P Estate, New Delhi
2. Dr. S M Raheja
State Surveillance Officer
Integrated Diseases Surveillance
Programme (IDSP), Delhi
F-17, Karkardooma, Delhi – 110 032

..Respondents

(Mr. Amit Anand, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for applicant submits that the order of this Tribunal stands complied with and he has instruction to withdraw the C.P. Dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

December 11, 2017
/sunil/